

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EKDANT BUILDTECH PRIVATE LIMITED

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                  |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Ekdant Buildtech Private Limited                                                                         |
| 2.      | Date of incorporation of corporate debtor                                          | 14/03/2011                                                                                               |
| 3.      | Authority under which corporate debtor is incorporated / registered                | ROC-Delhi                                                                                                |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U45200DL2011PTC215815                                                                                    |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | B-1/ 46, Lane No-3, New Ashok Nagar Delhi DL 110096 IN                                                   |
| 6.      | Date of closure of Insolvency Resolution Process                                   | The 180 days of CIRP expired on 11-June-2020                                                             |
| 7.      | Liquidation commencement date of corporate debtor                                  | Date of order 31-03-2022 (Date of receipt of intimation 04-04-2022)                                      |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Mr. Chetan Gupta,<br>IBBI/IPA-002/IPN01168/2021-2022/13950                                               |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | 46 Raj Nagar, Pitampura, Delhi – 110034<br>Chetan.gupta@apacandassociates.com                            |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | 604-605, PP City Centre, Road No. 44,<br>Pitampura, Delhi – 110034<br>Chetan.gupta@apacandassociates.com |
| 11.     | Last date for submission of claims                                                 | 30-04-2022                                                                                               |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench-IV has ordered the commencement of liquidation of the Ekdant Buildtech Private Limited on 31<sup>st</sup> March 2022.

The stakeholders of Ekdant Buildtech Private Limited are hereby called upon to submit their claims with proof on or before 30-04-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



*Chetan Gupta*  
Chetan Gupta

Liquidator of Ekdant Buildtech Private Limited

Regn. No.: IBBI/IPA-002/IPN01168/2021-2022/13950

Date: 05.04.2022

Place : Delhi

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